

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 314
TO BE ANSWERED ON 26TH APRIL, 2016

DAMAGE TO STOCKS

314. SHRI PINAKI MISRA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether the Government has taken note of all those FCI godowns where the damage of food stock has been reported repeatedly, if so, the details thereof and the reasons for these losses along with the list of such godowns where the loss/damage to food stock has been reported repeatedly during the last three years, State-wise;

(b) whether any manager/staff of said godowns has been held responsible for the losses; and

(c) if so, the details thereof and the action taken against such officers?

A N S W E R

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a) (b) & (c) Yes Madam. The quantities of damaged foodgrains are small. Wherever, any negligence is observed on the part of any officer/official, appropriate disciplinary action is taken against them. Region-wise, godown wise details of damaged foodgrain reported repeatedly during last three years alongwith the reasons and action taken against the staff is at the annex.

ANNEX REFERRED TO IN REPLY TO PART (a) to (c) OF UNSTARRED QUESTION NO 314 TO BE ANSWERED ON 26th APRIL, 2016 IN LOK SABHA.

Region-wise, godown wise details of damaged foodgrain reported repeatedly during last three years alongwith the reasons and action taken against the staff									
Region	FCI Depot	Commodity	2013-14		2014-15		2015-16		Managers/staff responsible and action taken
			Qty.	Reason for damage	Qty	Reason for damage	Qty	Reason for damage	
Bihar	FSD Saharsha	Wheat	82.400	Rail head damage due to Rain	3.165	Quality complaint	21.437	Rain	For railhead damage action was taken against Handling and Transport contractor For damage due to rain/water leakage which affected the bottom layers bags no official was found responsible. For damage on account of quality complaint, as per FCI's Quality Complaint instructions in vogue, claim of Rs. 61,338/- have been preferred with Consignor depot and claims settled
		Wheat	38.420	Cover and Plinth (CAP) damage due to rain	----		----		
		Wheat	38.100	Water leakage	----		----		
		Rice	----	-	----		20.596	Rain	
Karnataka	FSD Mysore	Rice	7.898	Transit Damage	1.088	Transit damage	2.628	transit damage	For damage occurred during rail transit, responsibility cannot be fixed on any official, Claims has been lodged with Railways.
Assam	FSD Chinnamara, Jorhat	Rice	8.850	Transit Damage	35.417	Storage Damage	21.334	Storage Damage	Disciplinary action against three Manager (QC) and one Depot In charge under major penalty have been initiated for storage damage. For damages occurred during rail transit, responsibility cannot be fixed on any official. Claims have been lodged with Railways.
	FSD New Guwahati	Rice	37.151	Rain, Transit damage, storage damage	38.845	Storage Damage, Transit damage	6.422	Transit damage	During 2013-14 and 2014-15, storage damage occurred due to water logging/flood, being natural calamities no responsibility could be fixed on any official. For rail transit, damage occurred during last three years. Claims have been lodged with Railways.
Nagaland	FSD,Dimapur	Wheat	2.820	Storage damage	----	Transit & Storage damage	----	Transit & Storage damage	Due to seepage and longer storage, bottom layer got damage for which no action is warranted. For rail transit, damage occurred during last three years. Claims have been lodged with Railways.
		Rice	10.920		23.000		10.6		

- All quantities are in Metric tons
